SHRI PURUSHOTTAM KAUSHIK: We all realise the difficulties that the passsengers are facing because of the congestion. That is because of the rapid growth in the traffic. When we constructed the airports, they were just to meet the small aircrafts. But now that we have introduced bigger aircrafts, these problems there. Government is not unaware of these problems. We are taking all steps to see that this problem of congestion is removed. As the hon. Member knows, I have already told the House we are constructing a separate International block or complex Bombay airport. So also, we propose to construct a similar block in Delhi. In other major airports also, we are making efforts to separate the international block and the domestic block and ease the condition and make necessary improvements to remove all these inconveniences.

Menopoly purchase of Rubber

*644, SHRI A. R. BADRI NARAYAN; SHRI NIHAR LASKAR;

Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERA-TION be pleased to state:

- (a) whether Union Government have taken a final decision to resort to monopoly purchases of rubber throughout the country;
- (b) if so, how much has been so far purchased;
- (c) what are the facilities and incentives being provided to growers to enable the country to achieve self sufficiency in rubber:
- (d) if so the details of incentives that will be provided during the current year and also in the Sixth Five Year plan; and
- (e) what is the provision of assistance made in the Budget for this?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE. CIVIL SUPFLIES AND COOPERA-TION (SHRI KRISHNA KUMAR GOYAL); (a) to (e) A statement is laid on the Table of the House.

Statement

- (a) and (b). Measures to give adequate incentives to the rubber growers, which would, at the same time, take care of the interests of the rubber consuming industry, are under the consideration of the Central Government, in consultation with the State Governments concerned. A scheme similar to the monopoly purchase of cotton is one of the suggestions.
- (c) and (d). Rubber Board is implementing various schemes in order to augment the production of natural rubber in the country both from the long term and short term point view. Schemes for increasing production on long term basis consist those for encouraging replanting low vielding uneconomic rubber plantations, for providing assistance and incentive for expansion of rubber cuitivation in traditional as well as nontraditional areas and for multiplication and distribution of high yielding planting materials at cost price or concessional rates. The Rubber Research Institute of India set up under the Rubber Board is carrying out comprehensive research for evolvement of new clones with high yield and other desirable characters. improving techniques for efficient exploitation of the crop of rubber trees, for improving Agronomic practices in plantations, for control of disease and pests affecting the tree and for improving processing of raw rubber. The Board is also rendering through its technical staff free advisory and extension service to rubber growers with a view to modernise the plantations. The schemes, implemented for immediate increasing production on short term basis consist of those for granting cash subsidies to weaker sections of the planting community for purchase and use of fungicides in mature and immature grees and ferti-

lisers in immature areas, lending plant protection equipment and demonstration and training in efficient tapping techniques. The Board has been in the recent months mounting compaigns for popularising tapping existing rubber trees under rainguards so as to increase the number of tapping days and thereby the production and use of chemical yield stimulants on older trees for immediate boosting up of crop. A new comprehensive scheme for accelerating new planting and replanting of rubber in small scale sector is being considered by the Government. Incentives under the above mentioned (on-going) schemes of the Board would be continued during the current year and during the current Five Year Plan 1978-83. The State Governments in Kerala, Tamil Nadu, Karnataka, Assam, Tripura and Goa are also undertaking large scale planting of rubber departmentally or through public sector Corporations.

(e) An outlay of Rs. 4.30 crores has been approved for development rubber plantations during 1979-80.

SHRI A. R. BADRI NARAYAN: The natural rubber produced in our country is produced in the small scale sector. 90 per cent of the rubber produced is in the small scale sector, Our country is self-sufficient and we are exporting our rubber to the foreign countries. It is stated that Government have been considering the monopoly purchase. What is the rationale behind having only one buyer, while there are three lakhs of producers. Is it because of the pressure of the lobby of the tyre manufacturers?

I want a specific answer. I have put a specific question that it is only due to the pressure of the tyre lobby and that it is not a protection to the small growers.

की कृष्ण कुमार मोबस : मोनीपसी प्रोतमीरमेंट के बारे में जो सबसे पहले सज- श्वन बाया स्वयं कामसं मिनिस्टर ने, रहर प्रोड्यूसर्स की भीर मैन्फ्डेक्ट्चरसे की भीर यहां तक कि उस कानफरेंस में केरल के मुख्य मंत्री भी मौजद थे....

SHRI N SREEKANTAN NAIR: On a point of submission.

MR SPEAKER: I will give you a chance to put a question,

SHRI K. GOPAL: The translation is not coming properly. I am objecting to his answering in Hindl.

MR. SPEAKER: He is not on translation.

SHRI K. GOPAL: am asking about that.

भी कृष्ण कृमार गोयल : उस समय एक प्रस्ताव वहीं कानफरेंस के धन्दर धाया वा कि ग्रोवर्स को इन्सेन्टिव दिया जाय ताकि वह मधिक से मधिक रवर प्रोड्युस करें, भौर उसी में एक सजेश्न इस प्रकार का या कि जिस प्रकार महाराष्ट्र के भन्दर काटन का मोनोपली प्राक्यो-रमेंट होता है या जिस प्रकार से काफी का मार-किटिंग होता है, ऐसे ही कोई सिस्टम रबर प्रोडयसर्स के माल की प्राक्यीर करने के लिए स्पों न ग्रहाप्ट किया जाय। यह मामला विचाराधीन है। सरकार ने सभी कोई निर्णय नहीं लिया है।

जो माननीय सदस्य ने कहा है कि टायर. लीवी का प्रेशर प्राया, में कहता चाहता हूं कि लाबी का प्रेशर यह नहीं या रहा है कि प्रोक्योरमट किया जाय, बल्कि जो दूसरे मैन्फैक्बरसं हैं उनकी भीर से रिप्रेजेन्टेशन बा रहें हैं कि मोनोबली प्रोक्योरमेंट रवर के अन्दर नहीं किया जाय। लेकिन में आपके माध्यम से सदन को बताना चाहता है कि संबी यह मामला विचाराधीन है। सरकार ने इस सबंध में कोई निर्णय नहीं लिया है। लेकिन हमको यह तम करना पढ़ा कि जी रहड़

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के उत्पादक हैं, रवड़ प्रीव्यत्तत हैं, उनको देवत एक्सप्लाट न कर पाये इसके लिए हमें उपाय करना पड़ेगा।

SHRI A R BADRI NARAYAN:
The international price of natural rubber is quite high—as much as Rs. 10 per k.g.—and in the open market also it is sold at Rs. 10]—per k.g. in the country. Such being the case, there was a suggestion by the Hon. Commerce Minister that somewhere a price of Rs. 800 per quintal will be fixed. Is it going to benefit the interests of the grower, I would like to know.

बी हुण्य कुमार गोयल : मैं यह सूचित करना चाहता हूं कि मभी तक रखड़ के लिये जो मिनिसस प्राइस ची बहु केवल 655 रुपये यी, सरकार ने मंब उसको 825 रुपए निश्चित कर दिया है।

SHRI NIHAR LASKAR: We know very well how the multi-national companies work in this country. Is it not a fact. I would like to know from the Minister, that 50 per cent of natural rubber produced in India is utilised by companies like Goodyear, Dunlop, CEAT. Firestone, etc. These people are saying day and night that there is a shortage rubber resource, in the country. That is not a fact. Last year we exported some natural rubber, through STC of course and the current year's production is about 1.5 lakh tons. In spite of this, why this talk about monopoly purchase and all that I would like to know.

Secondly, the only alternative is to extend the area of cultivation of natural rubber. In the Andaman and Nicober Islands there is pleny of scope, but we are doing nothing about it. Are the Government thinking of utilising the Andaman and Nicober Islands for extending the area under natural rubber?

भी कृष्य कामर गीयल: माननीय सदस्य ने जो रबड प्लान्टेशन के बारे में सवाल पूछा है, उनकी सूचना के लिए में कहना चाहुंगा कि वर्ष 1978-79 में रक्षड का प्रोडक्शन केवल 1 लाख 35 हजार टन है। उसका कारण यह रहा है कि मारम्भ में 1976-77 में इसका प्रोडक्शन 1 लाख 50 हजार टन चला गया था, लेकिन कई मौसमी कारणों से, जैसे समय पर वर्ष नहीं आई और बाद में अधिक वर्षा या गई और स्ट्राइक वगैरा चली, इस कारण से प्रोडक्शन कम हुन्ना है। ग्रन्य एरिया के प्रोडंक्शन के सम्बन्ध में यह कहना चाहुंगा कि 1978-79 में जो प्रोडक्शन 1 लाख 35 हजार टन का है, इसको इस पंचवर्षीय योजना के बन्त तक हम ! लाख 95 हजार टम तक ले जाना चाहते ₹ I

इसी प्रकार से रबह प्लान्टेशन में जो टोटल एरिया इस समय 2 लाख 33 हजार 359 हैन्टर है, इसको बढ़ाकर छठी योजना के अन्दर 30 हजार हैक्टर और अधिक बढ़ायेगे और इसमें से 5 हजार हैक्टर केवल ट्रेडी शनल एरिया में रहेगा, बाकी 25 हजार हैक्टर नौन-ट्रेडीशनल एरिया में रहेगा।

मंदमान-निकोबार माइलैंड में इस समय 988 हैक्टर कुल जमीन मंदर प्लान टेमन है, भीर जो मैंने मापको बताया कि नान-ट्रेडी मानल एरिया में, जिसमें हम सोच रहे हैं. बहुरहाल तमिलनाडु भीर कर्नाटक इनमें केवल 5 हजार एडी मतल हैक्टर, तिपूरा में 10 हजार मसम में 10 हजार, कोमा में 2 हजार मौर महाराष्ट्र में साज्य कोंकण एरिया में 3 हजार हैक्टर में म्री करेंगे।

SHRI N. SREEKANTAN NAIR: The original idea was to fix floor prices so that higher prices would be available to the small growers. But in view of the fact that you are having monopoly purchase now, will

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the Government consider giving the growers the benefit of international price including the excise duty? They have decided to have monopoly purchase. It does not injure the monopoly houses because they have their own processing plants for raw rubber.

बी कृष्ण कुमार गोमल । मैंने प्रारंभ में कहा है कि मोनोपसी प्रोक्युरमैंट के बारे में सजेस्थन विचाराधीन है। जब उसको वर्क माउट किया जायेगा, तब उन कनसिंढरेशन्ज को निश्चित रूप से ज्यान में रखा जायेगा. जो माननीय सस्दय ने बताये हैं।

SHRI N. SREEKANTAN NAIR: I have been personally told by the hon. Minister that they are introducing monopoly purchase.

SHRI A SUNNA SAHIB: While having the monopoly purchase and also fixing the price of rubber, will the hon. Minister kindly see that the economy of the Kerala State is not affected? Fill he kindly see that the international price is fixed for the product in such a way that the rubber growers are not affected? Will the hon. Minister come forward and say that by resorting to monopoly purchase, the small growers will not be affected?

बी हुवन कुमार नोयल : जैसा कि मैंने बारंग में कहा है, मोनोपनी प्रोक्यूरमैंट का एक सजेरमन, सुझाव है, जिस पर विचार चेम रहा है। वह विचार केवल इस लिए चेल रहा है कि ग्रोग्न के इन्ट्रेस्ट्स का ध्यान रखा जाये भीर उसके नोयण को रोका जाये। जब कभी इस पर विचार होगा, तो इन सब बातों को ध्यान में रखा जायेगा, भीर रबर की इन्टरनेशनस माइस निश्चित रूप से एक बाबार होगा, जिसको ग्रोग्न के इन्ट्रेस्ट्स की रखा करने के लिए सामने रखा बायेगा।

Disparity in Pensions

- (a) how many Central Government Pensioners are there:
- (b) what are reasons for not removing the disparity in pensions between the pre and post 1973 pensioners; and
- (c) is he aware of the general feeling of the pensioners that the meagre relief given by ad-hoc increases and Dearness Allowance relief are too short of the needs of the pensioners looking to the present day high cost of living and abnormal rise in prices?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) According to information readily available there were 11,21,209 pensioners (including family pensioners) as on 1-1-76.

- (b) Pension of a retiring Government servant is determined with reference to the rules in force on the date of retirement. As a matter of general policy, improvements in retirement benefits are not given retrospective effect for both administrative and financial reasons.
- (c) Yes, Sir. Subject to the constraints of financial resources, Government has been doing whatever it can to help pensioners.

श्रीमती मृत्यास गोरें : ये वो 11.21 लाख टोटल पेन्सनर्ज हैं, क्या सरकार जानती है कि उनमें से करीब 60 गरबेंट पेन्सनर्ज 100 रुपये से श्री कम हर माह पाते हैं और इसकिए साज की बड़ी हुई कीमतों में उन्हें बहुत पिक्तत होती है ? 1-1-73 की वर्ष पंक्रीसन के एवार्ड के समुसार